## <u>COURT - I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 197 OF 2017 & IA NOs. 501 & 500 OF 2017

# Dated: 26<sup>th</sup> July, 2017

## Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of :

Jodhpur Vidyut Vitran Nigam Limited	Vs.	Appellant(s)
Tirupati Fibers & Industries Ltd. & Ors	-	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley

## <u>ORDER</u>

Issue notice on the appeal as well as on the I.A. No. 501 of 2017 (Appl. for stay) to the Respondents returnable on 31.08.2017. Mr. R.K. Mehta takes notice on behalf of Respondent No.3. Dasti, in addition, is permitted.

List the matter on 31.08.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt